

Colony for public purposes viz., schools, dispensary hospital and club, utilized without delay to save the area from resultant effect of continued insanitary conditions?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) Administrative approval for an expenditure of Rs. 1,85,085 has been issued for the construction of a hospital building in the Colony. Now the Central Public Works Department will take up the construction.

(c) Vacant sites reserved for public purposes other than the hospital were handed over to the Ministry of Works, Housing and Supply over a year ago for allotment to suitable parties.

Sindri Fertilizer Factory

1347. { Shri S. M. Banerjee:
Shri D. C. Mallik:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there occurred a serious accident in Sindri Fertilizer Factory in February, 1960;

(b) if so, the casualties caused as a result thereof?

(c) the cause of accident; and

(d) whether any inquiry has been held?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) A fire broke out on 8th February, 1960 at 11 A.M. in the Coke Oven plant at Sindri.

(b) One person died as a result of the burns. Three others sustained injuries and were treated in the Sindri Hospital.

(c) The fire occurred when the Steam driven exhaustor, kept as a stand by for use in the event of the electrically-driven exhaustor going out of commission, was given the usual weekly trial run.

(d) A Committee of enquiry has been set up to investigate into the cause of the accident and the extent of damage. Their report is expected within a week.

Import Advisory Council

1348. Shri P. C. Borooah: Will the the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Supply Secretary to the Government of Assam at the recent meeting of the Import Advisory Council pleaded for the separate licensing of importers for Assam; and

(b) if so, the action taken or proposed to be taken in the matter?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) An Import Trade Control Office has been opened at Shillong which will start functioning with effect from 1st April, 1960.

Electronic Equipment

1349. Shri P. C. Borooah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that India has been recommended by the Director-General of the International Atomic Energy Agency as an ideal place to manufacture tropicalised electronic equipment for industrial use;

(b) whether any special project is going to be included in the Third Five Year Plan for the manufacture of electronic equipment; and

(c) if so, the details thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No formal recommendation has been made, but the Director-General of the International Atomic Energy Agency and his technical team during their recent visit to India noted with appreciation that tropica-